

17.12.2014.

App: Sri P.K. Singh, learned counsel for the applicant.

Resp: Sri S.P. Singh, learned counsel for the respondents.

The applicant has preferred the present C.C.P. for non-compliance of the order dated 21.11.2013 passed in O.A.No.484/2011 through which the respondents are directed to taken a decision in the matter of promotion of the applicant to the post of Scientist 'C' and Scientist 'D'.

Sri S.P. Singh, learned counsel for the respondents is present and submits that the respondents have filed the compliance report on 30.10.2014 in which it is indicated that through the letter dated 21.10.2014 they have forwarded the name of the applicant and the same was accepted by the UPSC for consideration of the promotion to the grade of Scientist 'D'.

Sri P.K. Singh, learned counsel for the applicant has stated that the applicant has already been promoted to the post of Scientist 'C' and as per the letter dated 21.10.2014 the name of the applicant has been forwarded and accepted by the UPSC for consideration of the promotion to the grade of Scientist 'D'.

Considering the submissions made by the learned counsel for both the parties and after the perusal of the letter dated 21.10.2014 (Annexure 1) to the compliance report, it is clear that the respondents have forwarded the name of the applicant for promotion and the same was accepted by the UPSC for consideration to the grade of Scientist 'D' as such, nothing remains to be adjudicated in the present C.C.P. and accordingly C.C.P. is dismissed. Notices stands discharged.

~~OR~~  
C.P. & A. Deek  
Decided 17/12/14  
Proposed  
19/12/14

J. Ch  
(Ms. Jayati Chandra)  
Member (A)

Amit/-

Upendra  
(Navneet Kumar)  
Member (J)